

ITEM NO.45

COURT NO.9
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SECTION XI

Petition(s) for Special Leave to Appeal (C) No(s). 8985/2013
(Arising out of impugned final judgment and order dated 17/08/2011
in WB No. 32456/1994 passed by the High Court of Judicature at
Allahabad)

ALIGARH MUSLIM UNIV.

Petitioner(s)

VERSUS

HAR PRASAD (DEAD) THR LRS & ORS.

Respondent(s)

(With appln. for exemption from filing O.T. and permission to file
additional documents)

WITH

SLP(C) No. 8937/2013

(With appln. for c/delay in filing SLP and exemption from filing
O.T. and Office Report)

SLP(C) No. 8986/2013

(With Office Report)

Date : 28/04/2017 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. Imtiaz Ahmed, Adv.

Ms. Naghma Imtiaz, Adv.

Mr. Ahmed Zargham, Adv.

For M/s. Equity Lex Associates, Adv.

For Respondent(s) Mr. C.U. Singh, Sr. Adv.

Mr. Praveen Jain, Adv.

Mr. Siddharth Jain, Adv.

Mr. Mukesh Verma, Adv.

Mr. Tanmay Agarwal, Adv.

Mr. Vinay Garg, Adv.

Mr. Ardhendumauli Kumar Prasad, Adv.

Mr. Nachiketa Joshi, Adv.

Mr. Rajinder Mathur, Adv.

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UPON hearing the counsel the Court made the following

O R D E R

In view of order dated 27 th

October, 2014, list these

matters for final disposal on 2 nd

August, 2017.

(Anita Malhotra)

Court Master

(Chander Bala)

Court Master

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